

# **Appendix-I**

## **PART-III**

### **TARIFF FILING FORMS (TRANSMISSION)**

**INDEX**

**PART-III**

**Checklist of Forms and other information/ documents for tariff filing for Transmission System**

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<b>Other Information/ Documents</b>		
<b>Sl. No.</b>	<b>Information/Document</b>	<b>Tick</b>
<b>1</b>	Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association ( For New Project(s) setup by a company making tariff application for the first time to CERC)	
<b>2</b>	Regionwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures for the new Transmission System & for the relevant years.	
<b>3</b>	Copies of relevant loan Agreements	
<b>4</b>	Copies of the approval of Competent Authority for the Capital Cost and Financial package.	
<b>5</b>	Copies of the Equity participation agreements and necessary approval for the foreign equity.	
<b>6</b>	Copies of the BPTA/TSA with the beneficiaries, if any	
<b>7</b>	Detailed note giving reasons of time and cost over run, if applicable.	
<b>8</b>	Any other relevant information, (Please specify)	

**Note:1. Electronic copy of the petition (in words format) and detailed calculation as per these formats (in excell format) and any other information submitted shall also be furnished in the form of CD/Floppy disc .**

**Summary Sheet**

**Name of the Transmission Licensee :** \_\_\_\_\_  
**Name of Region:** \_\_\_\_\_  
**Name of the Project :** \_\_\_\_\_  
**Name of the Transmission Element :** \_\_\_\_\_

(Rs. in lacs)

S.N o.	Particulars	Form No	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2		3	4	5	6	7	8
1	Depreciation							
2	Interest on Loan							
3	Return on Equity <sup>1</sup>							
4	Interest on Working Capital							
5	O & M Expenses							
	<b>Total</b>							

<sup>1</sup> Details of calculations, considering equity as per regulation, to be furnished.

**Petitioner**

**DETAILS OF TRANSMISSION LINES & SUBSTATIONS**

**Name of the Transmission Licensee :**

**Name of Region:**

**Name of the Project :**

**Name of the Transmission Element :**

**Transmission lines**

S.NO.	Name of line	Type of line AC/HVDC	S/C or D/C	No. of Sub- Conductors	Voltage level kV	Line length Ckt.-Km.	Date of Commerci al operation	Covered in the present petition	
								Yes/No	If No,petition No.
1									
2									
3									
4									
-									
-									
-									

**Substations**

S.NO.	Name of Sub- station	Type of Substation Conventional/ GIS/HVDC terminal/HVDC Back to Back	Voltage level kV	No. of transformers / Reactors/SVC etc (with capacity)	No. of Bays				Date of Commercial operation	Covered in the present petition	
					765 KV	400 KV	220KV	132KV & Below		Yes/No	If No,petition No.
1											
2											
3											
4											
-											
-											

**Petitioner**

Normative Parameters considered for tariff calculations

Name of the Transmission Licensee :

Name of Region:

Name of the Project :

Name of the Transmission Element :

Year Ending March

Particulars	Unit	As Existing					
		2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
Base Rate of Return on Equity	%						
Tax Rate	%						
Target Availability	%						
Normative O&M per ckt.km	Rs. lacs						
Normative O&M per bay	Rs. lacs						
Spares for WC as % of O&M	%						
Receivables in Months for WC	months						
Prime lending Rate of SBI as on _____ <sup>1</sup>	%						

1. Please mention relevant date

Petitioner

**PART-III  
FORM- 4**

**Details of Foreign loans**

(Details only in respect of loans applicable to the project under petition)

**Name of the Transmission Licensee :** \_\_\_\_\_  
**Name of Region:** \_\_\_\_\_  
**Name of the Project :** \_\_\_\_\_  
**Name of the Transmission Element :** \_\_\_\_\_  
**Exchange Rate at COD** \_\_\_\_\_  
**Exchange Rate as on 31.03.2009** \_\_\_\_\_

(Amount in lacs)

Sl.	Financial Year (Starting from COD)	Year 1				Year 2				Year 3 and so on			
		1	2	3	4	5	6	7	8	9	10	11	12
		Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)
	<b>Currency1<sup>1</sup></b>												
A.1	At the date of Drawl <sup>2</sup>												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging <sup>3</sup>												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	<b>Currency2<sup>1</sup></b>												
A.1	At the date of Drawl <sup>2</sup>												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging <sup>3</sup>												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												
	<b>Currency3<sup>1</sup> &amp; so on</b>												
A.1	At the date of Drawl <sup>2</sup>												
2	Scheduled repayment date of principal												
3	Scheduled payment date of interest												
4	At the end of Financial year												
B	In case of Hedging <sup>3</sup>												
1	At the date of hedging												
2	Period of hedging												
3	Cost of hedging												

<sup>1</sup> Name of the currency to be mentioned e.g. US \$, DM, etc. etc.

<sup>2</sup> In case of more than one drawl during the year, Exchange rate at the date of each drawl to be given.

<sup>3</sup> Furnish details of hedging, in case of more than one hedging during the year or part hedging, details of each hedging are to be given with supporting documents.

<sup>4</sup> Tax (such as withholding tax) details as applicable including change in rates, date from which change effective etc. must be clearly indicated.

**Petitioner**

**PART-III  
FORM- 4 A**

**Details of Foreign Equity**

(Details only in respect of Equity infusion if any applicable to the project under petition)

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region: \_\_\_\_\_  
 Name of the Project : \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_  
 Exchange Rate on date/s of infusion: \_\_\_\_\_

Sl.	Financial Year	Year 1				Year 2				Year 3 and so on			
		1	2	3	4	5	6	7	8	9	10	11	12
		Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)	Date	Amount (Foreign Currency)	Exchange Rate	Amount (Rs.)
	<b>Currency1<sup>1</sup></b>												
A.1	At the date of infusion <sup>2</sup>												
	2												
	3												
	4												
B	<b>Currency2<sup>1</sup></b>												
	1												
	2												
	3												
	<b>Currency3<sup>1</sup></b>												
A.1	At the date of infusion <sup>2</sup>												
	2												
	3												
	4												
B	<b>Currency4<sup>1</sup> &amp; so on</b>												
	1 At the date of infusion <sup>2</sup>												
	2												
	3												

<sup>1</sup> Name of the currency to be mentioned e.g. US \$, DM, etc. etc.

<sup>2</sup> In case of equity infusion more than once during the year, Exchange rate at the date of each infusion to be given.

**Petitioner**

**Abstract of Admitted Capital Cost for the existing Projects**

**Name of the Transmission Licensee :**  
**Name of Region:**  
**Name of the Project :**  
**Name of the Transmission Element :**

<b>Capital cost as admitted by CERC</b>	
<b>Capital cost admitted as on _____</b>	
(Give reference of the CERC relevant Order with Petition No. & Date)	
Foreign Component, if any (In Million US \$ or the relevant Currency):	
Domestic Component (Rs. Cr.):	
Foreign Exchange rate considered for the admitted cost:	
Hedging cost, if any, considered for the admitted Capital cost	
<b>Total Project cost admitted (Rs. Cr):</b>	

**Petitioner**



**Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects**

Name of the Transmission Licensee :  
 Name of Region:  
 Name of the Project :  
 Name of the Transmission Element :

**New Projects**

**Capital Cost Estimates**

Board of Director/ Agency approving the Capital cost estimates:		
Date of approval of the Capital cost estimates:		
	<b>Present Day Cost</b>	<b>Completed Cost</b>
Price level of approved estimates	As of End of _____ Qtr. Of the year _____	As on Scheduled COD of the Station
Foreign Exchange rate considered for the Capital cost estimates		
<b>Capital Cost excluding IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
<b>Capital cost excluding IDC, FC, FERV &amp; Hedging Cost (Rs. Cr)</b>		
<b>IDC, FC, FERV &amp; Hedging Cost</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
<b>Total IDC, FC, FERV &amp; Hedging Cost (Rs.Cr.)</b>		
Rate of taxes & duties considered		
<b>Capital cost Including IDC, FC, FERV &amp; Hedging Cost</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Cr.)		
<b>Capital cost Including IDC &amp; FC (Rs. Cr)</b>		
<b>Schedule of Commissioning</b>		
COD of Unit-I/Block-I		
COD of Unit-II/Block-II		
-----		
-----		
COD of last Unit/Block		

Note:

1. Copy of approval letter should be enclosed.
2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.
3. Details of IDC & Financing Charges are to be furnished as per FORM-14.

**PETITIONER**

## Element wise Break-up of Project Cost for Transmission System

Name of the Transmission Licensee :

Name of Region:

Name of the Project :

Name of the Transmission Element :

Sl.No.	Break Down	Cost in Rs. Crores			Variation 6=(3-4-5)	Reasons for Variation	Admitted Cost
		As per original Estimates	As on COD	Liabilities/ Provision			
1	2	3	4	5		7	8
<b>A</b>	<b>TRANSMISSION LINE</b>						
<b>1.0</b>	<b>Preliminary works</b>						
1.1	Design & Engineering						
1.2	Priliminary investigation,Right of way, forest clearance, PTCC , general civil works etc.						
1.3	<b>Total Preliminary works</b>						
<b>2.0</b>	<b>Transmission Lines material</b>						
2.1	Towers Steel						
2.2	Conductor						
2.3	Earth Wire						
2.4	Insulators						
2.5	Hardware Fittings						
2.6	Conductor & Earthwire accessories						
2.7	Spares						
2.8	Erection, Stringing & Civil works including foundation						
<b>2.9</b>	<b>Total Transmission Lines material</b>						
<b>3.0</b>	<b>Taxes and Duties</b>						
3.1	Custom Duty						
3.2	Other Taxes & Duties						
	<b>Total Taxes &amp; Duties</b>						
	<b>Total -Transmission lines</b>						
<b>B.</b>	<b>SUBSTATIONS</b>						
<b>4.0</b>	<b>Preliminary works &amp; land</b>						
4.1	Design & Engineering						
4.2	Land						
4.3	Site preparation						
	<b>Total Preliminary works &amp; land</b>						
<b>5.0</b>	<b>Civil Works</b>						
5.1	Control Room & Office Building including HVAC						
5.2	Township & Colony						
5.3	Roads and Drainage						
5.4	Foundation for structures						
5.5	Misc. civil works						
	<b>Total Civil Works</b>						
<b>6.0</b>	<b>Substation Equipments</b>						
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)						
6.2	Transformers						
6.3	Compensating Equipment( Reactor, SVCs etc)						
6.4	Control , Relay & Protection Panel						
6.5	PLCC						
6.6	HVDC package						
6.7	Bus Bars/ conductors/Insulators						
6.8	Outdoor lighting						
6.9	Emergency D.G. Set						
6.10	Grounding System						
6.11	Structure for switchyard						
	<b>Total Substation Equipments</b>						

<b>7.00</b>	<b>Spares</b>						
8.0	<b>Taxes and Duties</b>						
8.1	Custom Duty						
8.2	Other Taxes & Duties						
8.3	<b>Total Taxes &amp; Duties</b>						
	<b>Total (Sub-station)</b>						
9.0	<b>Construction and pre-commissioning expenses</b>						
9.1	Site supervision & site admn.etc.						
9.2	Tools and Plants						
9.3	construction Insurance						
	<b>Total Construction and pre commissioning expenses</b>						
10.0	<b>Overheads</b>						
10.1	Establishment						
10.2	Audit & Accounts						
10.3	Contingency						
	<b>Total Overheads</b>						
<b>11.0</b>	<b>Project cost without Total Cost (Plant &amp; Equipment)</b>						
<b>12.0</b>	<b>Total Cost (Plant &amp; Equipment)</b>						
12.1	Interest During Construction (IDC)						
12.2	Financing Charges (FC)						
12.3	Foreign Exchange Rate Variation (FERV)						
12.4	Hedging Cost						
	<b>Total of IDC, FC, FERV &amp; Hedging Cost</b>						
<b>13.0</b>	<b>Capital cost including IDC, FC, FERV &amp; Hedging Cost</b>						

1. In case of time & Cost over run, a detailed note giving reasons of such time and cost over run should be submitted clearly bringing out the agency responsible and whether such time & cost over run was beyond the control of the generating company.

**Petitioner**

Break-up of Construction/Supply/Service packages

Name of the Transmission Licensee :  
Name of Region:  
Name of the Project :  
Name of the Transmission Element :

S.No.	Name/No. of Construction/supply/service package	Scope of works <sup>1</sup> (in line with head of cost break-ups as applicable)	Whether awarded through ICB/DCB/ Departmentally/ Deposit Work etc	No. of bids received	Date of Award	Date of Start of work	Date of Completion of Work	Value of Award <sup>2</sup> in (Rs. Cr.)	Firm or With Escalation in prices	Actual expenditure till the completion or up to COD whichever is earlier (Rs. Cr.)	Taxes & Duties and IEDC	IDC, FC, FERV & Hedging cost	Sub-Total

<sup>1</sup> The scope of work in any package should be indicated in conformity of cost break-up in form-5B to the extent possible.  
<sup>2</sup> If there is any package, which need to be shown in Indian Rupee and foreign currency(ies), the same should be shown separately alongwith the currency, the exchange rate and the date e.g. Rs.80 Cr+US\$50m=Rs.320Cr at US\$=Rs48 as on say 01.04.09.

DETAILS OF ELEMENTWISE COST OF THE PROJECT

Name of the Transmission Licensee :

Name of Region:

Name of the Project :

Transmission lines

S.NO.	Name of line	AppORTIONED approved Cost (Rs. Lacs)	Completed Cost (Rs. Lacs)	Covered in the present petition	
				Yes/No	If No,petiti on No.
1					
2					
3					
4					
-					
-					
-					

Substations

S.NO.	Name of Substation	AppORTIONED approved Cost (Rs. Lacs)	Completed Cost (Rs. Lacs)	Covered in the present petition	
				Yes/No	If No,petiti on No.
1					
2					
3					
4					
-					
-					
-					

Petitioner

**PART-III  
FORM- 6**

**Financial Package upto COD**

**Name of the Transmission Licensee :** \_\_\_\_\_  
**Name of Region:** \_\_\_\_\_  
**Name of the Project :** \_\_\_\_\_  
**Name of the Transmission Element :** \_\_\_\_\_  
**Project Cost as on COD<sup>1</sup>** \_\_\_\_\_  
**Date of Commercial Operation of the Transmission element<sup>2</sup>** \_\_\_\_\_

(Amount in lacs)

1	Financial Package as Approved		Financial Package as on COD		As Admitted on COD	
	2	3	4	5	6	7
Loan-I	US \$	200m				
Loan-II						
Loan-III						
and so on						
Equity-						
Foreign						
Domestic						
Total Equity						
Debt : Equity Ratio						

<sup>1</sup> Say US \$ 200m + Rs.400 Cr or Rs.1360 Cr including US \$200m at an exchange rate of 1US \$=Rs.48/-

<sup>2</sup> Date of Commercial Operation means Commercial Operation of the transmission element

<sup>3</sup> For example : US \$, 200M etc.etc

**Petitioner**

**PART-III  
FORM- 7**

**Details of Project Specific Loans**

**Name of the Transmission Licensee :** \_\_\_\_\_  
**Name of Region:** \_\_\_\_\_  
**Name of the Project :** \_\_\_\_\_  
**Name of the Transmission Element :** \_\_\_\_\_

(Amount in lacs)

Particulars	Package1	Package2	Package3	Package4	Package5	Package6
1	2	3	4	5	6	7
Source of Loan <sup>1</sup>						
Currency <sup>2</sup>						
Amount of Loan sanctioned						
Amount of Gross Loan drawn upto 31.03.2009/COD <sup>3,4,5,13,15</sup>						
Interest Type <sup>5</sup>						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest <sup>7</sup>						
Margin, if Floating Interest <sup>8</sup>	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No
Are there any Caps/Floor <sup>9</sup>						
If above is yes,specify caps/floor						
Moratorium Period <sup>10</sup>						
Moratorium effective from						
Repayment Period <sup>11</sup>						
Repayment effective from						
Repayment Frequency <sup>12</sup>						
Repayment Instalment <sup>13,14</sup>						
Base Exchange Rate <sup>16</sup>						
Are foreign currency loan hedged?						
If above is yes,specify details <sup>17</sup>						

<sup>1</sup> Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.

<sup>2</sup> Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.

<sup>3</sup> Details are to be submitted as on 31.03.2009 for existing assets and as on COD for the remaining assets.

<sup>4</sup> Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.

<sup>5</sup> If the Tariff in the petition is claimed separately for various transmission elements, details in the Form is to be given separately for all the elements in the same form.

<sup>6</sup> Interest type means whether the interest is fixed or floating.

<sup>7</sup> Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.

<sup>8</sup> Margin means the points over and above the floating rate.

<sup>9</sup> At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.

<sup>10</sup> Moratorium period refers to the period during which loan servicing liability is not required.

<sup>11</sup> Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.

<sup>12</sup> Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.

<sup>13</sup> Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment may also be given separately

<sup>14</sup> If the repayment instalment amount and repayment date can not be worked out from the data furnished above, the repayment schedule to be furnished separately.

<sup>15</sup> In case of Foreign loan, date of each drawal & repayment alongwith exchange rate at that date may be given.

<sup>16</sup> Base exchange rate means the exchange rate prevailing as on 31.03.2009 for existing assets and as on COD for the remaining assets.

<sup>17</sup> In case of hedging, specify details like type of hedging, period of hedging, cost of heging, etc.

<sup>18</sup> At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately

<sup>19</sup> At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

**Petitioner**

Details of Allocation of corporate loans to various transmission elements

Name of the Transmission Licensee :  
Name of Region:  
Name of the Project :  
Name of the Transmission Element :

(Amount in lacs)

Particulars	Package1	Package2	Package3	Package4	Package5	Remarks
1	2	3	4	5	6	7
Source of Loan <sup>1</sup>						
Currency <sup>2</sup>						
Amount of Loan sanctioned						
Amount of Gross Loan drawn upto 31.03.2009/COD <sup>3,4,5,13,15</sup>						
Interest Type <sup>6</sup>						
Fixed Interest Rate, if applicable						
Base Rate, if Floating Interest <sup>7</sup>						
Margin, if Floating Interest <sup>8</sup>						
Are there any Caps/Floor <sup>9</sup>	Yes/No	Yes/No	Yes/No	Yes/No	Yes/No	
If above is yes, specify caps/floor						
Moratorium Period <sup>10</sup>						
Moratorium effective from						
Repayment Period <sup>11</sup>						
Repayment effective from						
Repayment Frequency <sup>12</sup>						
Repayment Instalment <sup>13,14</sup>						
Base Exchange Rate <sup>16</sup>						
Are foreign currency loan hedged?						
If above is yes, specify details <sup>17</sup>						
<b>Distribution of loan packages to various transmission elements</b>						
<b>Eastern Region</b>						
Transmission element 1						
Transmission element 2 and so on						
<b>Total</b>						
<b>Western Region</b>						
Transmission element 1						
Transmission element 2 and so on						
<b>Total</b>						
<b>Northern Region</b>						
Transmission element 1						
Transmission element 2 and so on						
<b>Total</b>						
<b>Southern Region</b>						
Transmission element 1						
Transmission element 2 and so on						
<b>Total</b>						
<b>North-Eastern Region</b>						
Transmission element 1						
Transmission element 2 and so on						
<b>Total</b>						
<b>RLDC</b>						
<b>Total</b>						

<sup>1</sup> Source of loan means the agency from whom the loan has been taken such as WB, ADB, WMB, PNB, SBI, ICICI, IFC, PFC etc.

<sup>2</sup> Currency refers to currency of loan such as US\$, DM, Yen, Indian Rupee etc.

<sup>3</sup> Details are to be submitted as on 31.03.2009 for existing assets and as on COD for the remaining assets.

<sup>4</sup> Where the loan has been refinanced, details in the Form is to be given for the loan refinanced. However, the details of the original loan is to be given separately in the same form.

<sup>5</sup> If the Tariff in the petition is claimed separately for various transmission elements, details in the Form is to be given separately for all the transmission elements in the same form.

<sup>6</sup> Interest type means whether the interest is fixed or floating.

<sup>7</sup> Base rate means the base as PLR, LIBOR etc. over which the margin is to be added. Applicable base rate on different dates from the date of drawl may also be enclosed.

<sup>8</sup> Margin means the points over and above the floating rate.

<sup>9</sup> At times caps/floor are put at which the floating rates are frozen. If such a condition exists, specify the limits.

<sup>10</sup> Moratorium period refers to the period during which loan servicing liability is not required.

<sup>11</sup> Repayment period means the repayment of loan such as 7 years, 10 years, 25 years etc.

<sup>12</sup> Repayment frequency means the interval at which the debt servicing is to be done such as monthly, quarterly, half yearly, annual, etc.

<sup>13</sup> Where there is more than one drawal/repayment for a loan, the date & amount of each drawal/repayment and its allocation may also be given separately

<sup>14</sup> If the repayment instalment amount and repayment date can not be worked out from the data furnished above, the repayment schedule to be furnished separately.

<sup>15</sup> In case of Foreign loan, date of each drawal & repayment alongwith exchange rate at that date may be given.

<sup>16</sup> Base exchange rate means the exchange rate prevailing as on 31.03.2009 for existing assets and as on COD for the remaining assets.

<sup>17</sup> In case of hedging, specify details like type of hedging, period of hedging, cost of heging, etc.

<sup>18</sup> At the time of truing up rate of interest with relevant reset date (if any) to be furnished separately

<sup>19</sup> At the time of truing up provide details of refinancing of loans considered earlier. Details such as date on which refinancing done, amount of refinanced loan, terms and conditions of refinanced loan, financing and other charges incurred for refinancing etc.

Petitioner



**Statement of Additional Capitalisation after COD**

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region: \_\_\_\_\_  
 Name of the Project : \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_  
 COD \_\_\_\_\_

Sl.No.	Year	Work/Equipment proposed to be added after COD up to Cut off Date / Beyond Cut off Date	Amount capitalised and Proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost <sup>1</sup>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
	Total					

<sup>1</sup> In case the project has been completed and any tariff notification(s) has already been issued in the past , fill column 7 giving the cost as admitted for the purpose of tariff notification already issued by (Name of the authority) (Enclose copy of the tariff Order)

Note:  
 1 Fill the form in chronological order year wise along with detailed justification clearly bring out the necessity and the benefits accruing to the beneficiaries.  
 2 In case initial spares are purchased alongwith any equipment, then the cost of such spares should be indicated separately.

**Statement of Capital cost**

**Name of the Transmission Licensee :**

**Name of Region:**

**Name of the Project :**

**Name of the Transmission Element :**

**Statement of Capital cost**

(To be given for relevant dates and year wise)

		As on relevant date. <sup>1</sup>
<b>A</b>	<b>a)</b> Opening Gross Block Amount as per books	
	<b>b)</b> Amount of capital liabilities in A(a) above	
	<b>c)</b> Amount of IDC, FC, FERV & Hedging cost included in A(a) above	
	<b>d)</b> Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a	
<b>B</b>	<b>a)</b> Addition in Gross Block Amount during the period	
	<b>b)</b> Amount of capital liabilities in B(a) above	
	<b>c)</b> Amount of IDC, FC, FERV & Hedging cost included in B(a) above	
	<b>d)</b> Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a	
<b>C</b>	<b>a)</b> Closing Gross Block Amount as per books	
	<b>b)</b> Amount of capital liabilities in C(a) above	
	<b>c)</b> Amount of IDC, FC, FERV & Hedging cost included in C(a) above	
	<b>d)</b> Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a	

**1 Relevant date/s means date of COD of unit/s, station and financial year start date and end date**

**PETITIONER**

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region : \_\_\_\_\_  
 Name of the Project: \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_

<b>Statement of Capital Woks in Progress</b> (To be given for relevant dates and year wise)
--

		As on relevant date. <sup>1</sup>
<b>A</b>	a) Opening CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
<b>B</b>	a) Addition/Adjustment in CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
<b>C</b>	a) Capitalization/Transfer to Fixed asset of CWIP Amount during the period	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	
<b>D</b>	a) Closing CWIP Amount as per books	
	b) Amount of capital liabilities in a above	
	c) Amount of IDC, FC, FERV & Hedging cost included in a above	

**1 Relevant date/s means date of COD of unit/s, station and financial year start date and end date**

**PETITIONER**

**PART-III**

**FORM- 10  
Financing of Additional Capitalisation**

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region: \_\_\_\_\_  
 Name of the Project : \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_

(Amount in lacs)

Financial Year (Starting from COD)	Projected/Actual					Admitted				
	Year1	Year2	Year3	Year4	Year 5 & So on	Year1	Year2	Year3	Year4	Year 5 & So on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment										
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan <sup>2</sup>										
Equity										
Internal Resources										
Others										
<b>Total</b>										

<sup>1</sup> Year 1 refers to Financial Year of COD and Year 2, Year 3 etc. are the subsequent financial years respectively.

<sup>2</sup> Loan details for meeting the additional capitalisation requirement should be given as per FORM-7 or 8 whichever is relevant.

**Petitioner**

**PART-III  
FORM- 11**

**Calculation of Depreciation Rate**

Name of the Transmission Licensee : \_\_\_\_\_

Name of Region: \_\_\_\_\_

Name of the Project : \_\_\_\_\_

Name of the Transmission Element : \_\_\_\_\_

(Amount in lacs)

Sl. no.	Name of the Assets <sup>1</sup>	Gross Block as on 31.03.2009 or as on COD, whichever is later and subsequently for each year thereafter upto 31.3.14	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount for each year up to 31.03.14
1	2	3	4= Col.2 X Col.3	
1	Land			
2	Building			
3	and so on			
4				
5				
6				
7				
8				
9				
10				
18				
19				
20				
21				
22				
23				
24				
25				
26				
	<b>TOTAL</b>			
	<b>Weighted Average Rate of Depreciation (%)</b>			

<sup>1</sup> Name of the Assets should conform to the description of the assets mentioned in Depreciation Schedule appended to the Notification.

**Petitioner**

Statement of Depreciation

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region: \_\_\_\_\_  
 Name of the Project : \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_

(Amount in lacs)

Financial Year	Upto 2000-01 <sup>1</sup>	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
<b>Depreciation on Capital Cost</b>														
<b>Depreciation on Additional Capitalisation</b>														
Amount of Additional Capitalisation														
Depreciation Amount														
<b>Detail of FERV</b>														
Amount of FERV on which depreciation charged														
Depreciation amount														
Depreciation recovered during the Year														
Advance against Depreciation recovered during the Year														
Depreciation & Advance against Depreciation recovered during the year														
<b>Cumulative Depreciation &amp; Advance against Depreciation recovered upto the year</b>														

<sup>1</sup> If the tariff for the period 2004-09 was not ordered by the Commission, Depreciation recovered in Tariff upto 2004-09 to be furnished with yearwise details in the same form separately with supporting details..

<sup>2</sup> In case of details of FERV and AAD, give information for the applicable period.

Petitioner

Calculation of Weighted Average Rate of Interest on Actual Loans <sup>1</sup>

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region: \_\_\_\_\_  
 Name of the Project : \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_

(Amount in lacs)

Sl. no.	Particulars	Existing 2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7	8
	<b>Loan-1</b>						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Rate of Interest on Loan on annual basis						
	Interest on loan						
	Loan repayment effective from (date to be indicated)						
	<b>Loan-2</b>						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Rate of Interest on Loan on annual basis						
	Interest on loan						
	Loan repayment effective from (date to be indicated)						
	<b>Loan-3 and so on</b>						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Rate of Interest on Loan on annual basis						
	Interest on loan						
	Loan repayment effective from (date to be indicated)						
	<b>Total Loan</b>						
	Gross loan - Opening						
	Cumulative repayments of Loans upto previous year						
	Net loan - Opening						
	Add: Drawal(s) during the Year						
	Less: Repayment (s) of Loans during the year						
	Net loan - Closing						
	Average Net Loan						
	Interest on loan						
	<b>Weighted average Rate of Interest on Loans</b>						

<sup>1</sup> In case of Foreign Loans, the calculations in Indian Rupees is to be furnished. However, the calculations in Original currency is also to be furnished separately in the same form.

Petitioner

**Calculation of Interest on Normative Loan**

**Name of the Transmission Licensee :** \_\_\_\_\_  
**Name of Region:** \_\_\_\_\_  
**Name of the Project :** \_\_\_\_\_  
**Name of the Transmission Element :** \_\_\_\_\_

(Amount in lacs)

<b>Particulars</b>	<b>Existing 2008-09</b>	<b>2009-10</b>	<b>2010-11</b>	<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
Gross Normative loan - Opening						
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						
Increase/Decrease due to ACE during the Year						
Repayments of Normative Loan during the year						
Net Normative loan - Closing						
Average Normative Loan						
Weighted average Rate of Interest on actual Loans						
Interest on Normative loan						

**Petitioner**



**PART-III  
FORM- 13B**

**Calculation of Interest on Working Capital**

**Name of the Transmission Licensee :** \_\_\_\_\_

**Name of Region:** \_\_\_\_\_

**Name of the Project :** \_\_\_\_\_

**Name of the Transmission Element :** \_\_\_\_\_

(Amount in lacs)

<b>Sl. No.</b>	<b>Particulars</b>	<b>Existing 2008-09</b>	<b>2009-10</b>	<b>2010-11</b>	<b>2011-12</b>	<b>2012-13</b>	<b>2013-14</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>
1	O & M expenses						
2	Maintenance Spares						
3	Receivables						
4	Total Working Capital						
5	Rate of Interest						
6	Interest on Working Capital						

**Petitioner**

Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee : \_\_\_\_\_  
 Name of Region: \_\_\_\_\_  
 Name of the Project : \_\_\_\_\_  
 Name of the Transmission Element : \_\_\_\_\_

**Draw Down Schedule for Calculation of IDC & Financing Charges**

(Amount in Lacs)

Sl. No.	Draw Down Particulars	Quarter 1			Quarter 2			Quarter n (COD)		
		Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee	Quantum in Foreign currency	Exchange Rate on draw down date	Amount in Indian Rupee
<b>1</b>	<b>Loans</b>									
<b>1.1</b>	<b>Foreign Loans</b>									
1.1.1	<b>Foreign Loan 1</b>									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.2	<b>Foreign Loan 2</b>									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.3	<b>Foreign Loan 3</b>									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
1.1.4	--									
	--									
	--									
<b>1.1</b>	<b>Total Foreign Loans</b>									
	Draw down Amount									
	IDC									
	Financing charges									
	Foreign Exchange Rate Variation									
	Hedging Cost									
<b>1.2</b>	<b>Indian Loans</b>									
1.2.1	<b>Indian Loan 1</b>									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	
1.2.2	<b>Indian Loan 2</b>									
	Draw down Amount	--	--		--	--		--	--	
	IDC	--	--		--	--		--	--	
	Financing charges	--	--		--	--		--	--	

1.2.3	<b>Indian Loan 3</b>								
	Draw down Amount	--	--		--	--		--	--
	IDC	--	--		--	--		--	--
	Financing charges	--	--		--	--		--	--
1.2.4	--	--	--		--	--		--	--
	--	--	--		--	--		--	--
	--	--	--		--	--		--	--
1.2	<b>Total Indian Loans</b>								
	Draw down Amount	--	--		--	--		--	--
	IDC	--	--		--	--		--	--
	Financing charges	--	--		--	--		--	--
1	<b>Total of Loans drawn</b>								
	<b>IDC</b>								
	<b>Financing charges</b>								
	<b>Foreign Exchange Rate Variation</b>								
	<b>Hedging Cost</b>								
2	<b>Equity</b>								
2.1	<b>Foreign equity drawn</b>								
2.2	<b>Indian equity drawn</b>	--	--		--	--		--	--
	<b>Total equity deployed</b>								

**Note:** 1. Drawal of debt and equity shall be on **paripassu basis quarter wise** to meet the commissioning schedule. Drawal of higher equity in the beginning is permissible.

2. **Applicable interest rates including reset dates used for above computation may be furnished separately**

3. **In case of multi unit project details of capitalization ratio used to be furnished.**

**PETITIONER**

**PART-III  
FORM- 14A**

**Name of the Transmission Licensee :** \_\_\_\_\_  
**Name of Region:** \_\_\_\_\_  
**Name of the Project :** \_\_\_\_\_  
**Name of the Transmission Element :** \_\_\_\_\_

**Actual cash expenditure**

	<b>Quarter-I</b>	<b>Quarter-II</b>	<b>Quarter-III</b>	<b>Quarter-n (COD)</b>
Payment to contractors/suppliers				
% of fund deployment				

Note: If there is variation between payment and fund deployment justification need to be furnished

**Petitioner**